



HARYANA LEGISLATIVE ASSEMBLY

August Session 2025

Un-Starred Questions

22nd August, 2025

Total Question - 39

The Details of Pending Payments Under MGNREGA

1 Sh. Balwan Singh Doulatpuria (Fatehabad):

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that payment of Material and Labour under MGNREGA is pending in the following blocks of Fatehabad District :-

i) Fatehabad Block;

ii) Bhattu Kalan Block;

iii) Bhuna Block; and

b) if so, the details of the total pending payments in each block together with the reasons for delay in payments?

To Shift the Solid Waste Management Plant

2 Smt. Savitri Jindal (Hisar):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to shift the solid waste management plant situated in village Dhandoor of Hisar to any other location; and

b) if so, the time by which the above said plant is likely to be shifted and made operational at the new location togetherwith the details thereof?

The Details of Amount Spent on Development Works

3 Sh. Shishpal Keharwala (Kalanwali):

Will the Urban Local Bodies Minister be pleased to state: -

a) the extent of amount received by Municipal Committee of Kalanwali through income and as assistance by the Government in financial years 2022-23,2023-24 and 2024-25; and

b) the complete details of the said amount incurred by the Government on the development works of Kalanwali?

Standards/Parameters Fixed for Barabandi

4 Sh. Aditya Devilal (Dabwali):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the standards/parameters fixed by the Government for Barabandi system in State;

b) whether these parameters have ever been reviewed; if so, the frequency of its periodical review; and

c) the location and purpose for which the water of irrigated and developed non-irrigated area is being used?

The Details of Works Under MICADA

5 Sh. Aditya Devilal (Dabwali):

Will the Irrigation & Water Resources Minister be pleased to state the number of works which have been sanctioned by the Government under the Micro Irrigation & Command Area Development Authority (MICADA) during the last five years togetherwith the number of works completed so far alongwith the total expenditure incurred on the works which have been completed?

Approval and Regulation of Slaughter Houses

6 Ch. Aftab Ahmed (Nuh):

Will the Animal Husbandry & Dairying Minister be pleased to state: -

a) whether it is a fact that the Government has granted permission for establishment of slaughter houses in the State after the year 2014; if so, the district wise details thereof; and

b) the number of slaughter houses which were permitted to operate in Nuh district from January, 2015 to January, 2025 togetherwith the criteria prescribed by the Government for granting such permission alongwith the details thereof?

Details of Beneficiaries Under Scholarship Schemes

7 Ch. Aftab Ahmed (Nuh):

Will the School Education Minister be pleased to state: -

a) the scheme-wise number of students benefited under various scholarship schemes in all the schools in Nuh district from April, 2019 to April, 2025 togetherwith the detailed information thereof; and

b) the scheme-wise, district wise and year-wise number of students benefited through such scholarship schemes from April, 2019 to April, 2025 in the State togetherwith the details thereof?

To Solve the Problem of Waterlogging

8 Ch. Aftab Ahmed (Nuh):

Will the Public Health Engineering Minister be pleased to state: -

- a) the steps taken by the Government to solve the problem of waterlogging in Nuh City and its outer areas during the period from July, 2023 to July, 2025;
- b) if no such steps have been taken, the reasons therefor; and
- c) whether any project has been formulated by the Government to provide a permanent solution to the waterlogging problem in Nuh city; if so, the time by which such project is likely to be put into action?

To Restore the Divider Grills

9 Sh. Bharat Bhushan Batra (Rohtak):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that the divider grill between the road from Ambedkar Chowk to Medical Mod in Rohtak city has been cut for plantation purposes; if so, the types of plants which have been planted thereupon and the details of expenditure incurred on such plantation; and
- (b) the reasons for which the abovesaid 6-foot-high divider grill of metal has been cut even without considering traffic movement and urban aesthetics togetherwith the time by which it is likely to be restored?

To Complete the Re-modelling Work of Minors

10 Sh. Induraj Singh Narwal (Baroda):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether it is a fact that the proposal for remodelling of Kathura Minor, Ahulana Minor, and Sivanka Minor in Baroda Assembly Constituency was sent by the Irrigation Department about one year ago but the same has not been approved by the Government so far; if so, the time by which remodelling work of abovesaid minors is likely to be approved and completed; and

b) whether there is any proposal under consideration of the Government to convert the 'Pillru' *mori* of village Rabhra situated along the Bhaloth Branch on the Sikanderpur Majra to Lath road and directly leading to the water tank, into a *razwaha*?

To Construct Building of I.T.I.

11 Sh. Naresh Selwal (Uklana):

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state whether it is a fact that an I.T.I has been approved by the Government in Agroha; if so, the time by which the construction work of the building of abovesaid I.T.I is likely to be started togetherwith the time by which the classes are likely to be commenced therein?

To Solve the Problem of Drinking Water

12 Sh. Naresh Selwal (Uklana):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that there is acute shortage of drinking water in Agroha;
- b) whether it is also a fact that drinking water is being supplied to Agroha Medical College and the village Agroha from the same water supply arrangement (moga); and
- c) if so, whether there is any proposal under consideration of the Government to create separate water supply systems (mogas) for Agroha Medical College and Agroha village togetherwith the time by which the abovesaid proposal is likely to be materialized?

Present Status of R.O.B. Construction

13 Sh. Naresh Selwal (Uklana):

Will the Public Works (B&R) Minister be pleased to state: -

- a) the present status of the construction work of R.O.B. being constructed in Uklana Mandi; and

b) the time by which the construction work of abovesaid R.O.B. is likely to be completed?

To Reconstruct the Causeway

14 Sardar Mandeep Chatha (Pehowa):

Will the Irrigation & Water Resources Minister be pleased to state the time by which the causeway on the road from village Nassi to village Gangheri of Pehowa Assembly Constituency is likely to be reconstructed?

The Action Taken to Control the Law & Order Situation

15 Sh. Arjun Chautala (Rania):

Will the Chief Minister be pleased to state: -

a) the action taken by the Government to control the Law & Order situation in the State which is continuously deteriorating and a cause of concern for all citizens of State; and

b) the year-wise comparative picture of crime on various crime indicators like murder, kidnapping, kidnapping/threatening for ransom, rape, gang rape, crime against women, crime against SCs & crime against children etc. from the year 2014 to July, 2025.

To Four Lane the Roads

16 Sh. Harinder Singh (Hodal):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct four lane roads from Hodal to Hasanpur and Bamnikhera to Hasanpur; and

b) if so, the time by which the abovesaid roads are likely to be constructed?

To Make the Civil Hospital “Referral Free”

17 Sh. Satish Kumar Phagna (Faridabad NIT):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to make the Civil Hospital (B.K. Hospital) in Faridabad “Referral Free” and to equip the said hospital with all modern facilities so that the residents of Faridabad do not have to go to Delhi for treatment; if so, the time by which the abovesaid proposal is likely to be materialized ?

To Provide MRI and Cath LAB Services

18 Sh. Ghanshyam Dass (Yamunanagar):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to provide MRI and Cath-Lab Services at the 200 bedded Mukand Lal District Civil Hospital in Yamunanagar; if so, the time by which these services are likely to be made functional in the abovesaid Hospital?

To Pay the Pending Payment of LTC

19 Sh. Ghanshyam Dass (Yamunanagar):

Will the Health Minister be pleased to state: -

a) whether it is a fact that the LTC (Leave Travel Concession) Allowance for almost all employees of the Health Department is pending to be paid for the period of block years 2020-2023 and for some employees it is pending to be paid even for block years 2016-2019; and

b) if so, the time by which these pending payments of employees are likely to be made by the Government ?

To Construct a Bridge

20 Sh. Ghanshyam Dass (Yamunanagar):

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a bridge on Yamuna river in order to connect Ghoru Pipli to Yamunanagar; if so, the time by which it is likely to be constructed ?

Implementation of New Education Policy

21 Smt. Geeta Bhukkal (Jhajjar):

Will the School Education Minister be pleased to state: -

- a) the details of the three-language formula accepted/formulated in State for the implementation of the New Education Policy;
- b) the status of the Dual Degree concept as per the New Education Policy; and
- c) the budgetary allocation made by the Government for the implementation of the New Education Policy in State?

Reasons For Removal of New Buses from Kaithal

22 Sh. Aditya Surjewala (Kaithal):

Will the Transport Minister be pleased to state:

- a) whether it is a fact that new BS-6 buses were removed from Kaithal and sent out to other regions of State including NCR districts of Bhiwani, Panipat, and Jhajjar; if so, the number of such buses and the action taken to compensate for the same;
- b) whether it is also a fact that older BS-3 and BS-4 model buses which are more than 10 years old and banned from operating in NCR were transferred to Kaithal; if so, the number of such buses, their condition, including details of any buses that broke down immediately after arrival togetherwith the number of buses with broken parts or engine issues; and
- c) the reasons for sending high-pollution buses to Kaithal thereby compromising the district's public transport infrastructure and public health togetherwith the steps likely to be taken by the Government to address this issue?

To Reconstruct the Bus Stand Building

24 Sh. Anil Yadav (Kosli):

Will the Transport Minister be pleased to state: -

a) whether it is a fact that the building of Kosli Bus Stand was demolished after being declared condemned and its reconstruction work has been pending for a long time; and

b) if so, the time by which the building of the abovesaid bus stand is likely to be reconstructed togetherwith the details thereof?

Area Under Organic Farming

25 Smt. Pooja (Mullana):

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) the year-wise area under Natural/Organic farming in the State in the last five years;

b) the steps taken by the Government for sale of organic produce in the State; and

c) the number and location of Laboratories established by the Government to certify Natural/Organic produce?

Details of Urea and DAP

26 Smt. Pooja (Mullana):

Will the Agriculture & Farmers Welfare Minister be pleased to state the district-wise details of distribution of Urea and DAP in the year 2023, 2024 and 2025 in the State togetherwith the steps taken by the Government to provide timely supply of Urea and DAP to farmer of State?

To Construct a New Canal

27 Sh. Randhir Panihar (Nalwa):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that our share of water from the Siddhmukh Canal is going to Rajasthan; and

b) whether there is any proposal under consideration of the Government to construct a new canal from Kabrel, Ghursal, Bagla, Dobhi, Bandaheri, Budak, Sarsana, Basra, Gorchhi, Adampur—Siswal up to Gawar and Naloi for utilization of such water; if so, the details thereof?

To Supply Water in Canals for Two Weeks

28 Sh. Bharat Singh Beniwal (Ellenabad):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the water supply in canals of Ellenabad Assembly Constituency used to run for two weeks and remain closed for two weeks every month till the year 2024 but are now running for one week and remaining closed for two weeks; and

b) if so, the reasons for this change togetherwith the time by which earlier arrangement is likely to be restored?

To Solve the Problem of Waterlogging

29 Sh. Bharat Singh Beniwal (Ellenabad):

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) the programmes currently being implemented by the Government to address the problem of waterlogging (*sem*) in Ellenabad Assembly Constituency togetherwith the progress made therein; and

b) the future plans made by the Government in this regard?

Budget Allocated to Line the *Khals*

30 Sh. Bharat Singh Beniwal (Ellenabad):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the budget allocated by the Government in the year 2024-25 for the construction of new lined *khals* and the repair of damaged *khals* in Sirsa district; and

b) the budget allocated by the Government in the year 2025—26 for the same purpose?

Number of Ponds Approved for Beautification

31 Sh. Vinod Bhayana (Hansi):

Will the Development & Panchayats Minister be pleased to state: -

a) the number of ponds in the villages of Hansi Assembly Constituency for which beautification works have been approved by the Government;

(b) the number of such works yet to be approved; and

(c) the number of ponds on which the beautification work has already been started?

To Provide Job Security for Temporary Employees

32 Sh. Chander Mohan (Panchkula):

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to provide job security to temporary employees and the time by which such benefit is likely to be started and whether temporary employees with less than five years of service are also likely to be covered; and

b) whether the service period in other Government departments or State Universities (such as Kurukshetra University) where such temporary employees have previously worked and contributed to EPF will be counted towards their present service?

Treatment of Ayushman Card Holders in Heart Centre

33 Sh. Chander Mohan (Panchkula):

Will the Health Minister be pleased to state: -

a) whether it is a fact that in Panchkula Civil Hospital treatment for Ayushman Card holders in the Heart Centre has been stopped for the past few months

and MRI and CT Scan facilities have also been discontinued since 1 August 2025; and

b) if so, the reasons therefor togetherwith the time by which these facilities are likely to be resumed?

To Complete the Consolidation Work

34 Sh. Umed Singh (Badhra):

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that consolidation (*chakbandi*) work is still incomplete in many villages of Badhra Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to prepare a concrete plan to complete the consolidation work in such villages expeditiously togetherwith the details thereof?

To Reconstruct the Building of PHC

35 Sh. Ram Kumar Gautam (Safidon):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to reconstruct the old dilapidated building of PHC at Dhatrath; if so, the details thereof togetherwith the time by which the building of said PHC is likely to be reconstructed?

To Construct the Building of PHC

36 Sh. Ram Kumar Gautam (Safidon):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to construct the new building of PHC at Rajana Kalan; if so, the details thereof togetherwith the time by which the new building of said PHC is likely to be constructed?

To Declare Behal as Sub-division

37 Sh. Rajbir Fartia (Loharu):

Will the Revenue & Disaster Management Minister be pleased to state whether there is any proposal under consideration of the Government to declare Behal as Sub-division as it has been functioning as a Sub-tehsil for the last 21 years; if so, the details thereof?

To Fill-up the Vacant Posts of Teachers

38 Sh. Rajbir Fartia (Loharu):

Will the School Education Minister be pleased to state: -

a) whether it is a fact that there is acute shortage of teachers in Government Model Sanskriti Senior Secondary School, Siwani (0359), where the posts of teachers i.e. PGT English, PGT Mathematics, TGT Mathematics, TGT Hindi, PGT Drawing and PGT Computer Science are vacant; if so, the time by which such posts are likely to be filled-up;

b) whether it is also a fact that the various posts i.e. PTI Master, English Master and Clerk are vacant in Aaroahi Model Senior Secondary School, Siwani Khera (Code-6130903404); if so, the steps taken by the Government to fill-up the abovesaid posts at the earliest;

c) whether it is also a fact that out of 26 posts of teachers, 3 posts i.e. Computer Teacher, PTI and Biology Teacher are lying vacant in the Government School of Jhumpa Khurd; if so, the steps are being taken by the Government to fill-up the abovesaid posts at the earliest; and

d) whether it is also a fact that posts of teachers are vacant in the 2 out of 5 Primary Schools in Naloi village; if so, the steps are being taken by the Government to fill-up the abovesaid vacant posts at the earliest?

To Construct a School

39 Sh. Mool Chand Sharma (Ballabgarh):

Will the School Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to acquire land in authorised colonies i.e. Hari Vihar and Subhash Colony of Ballabgarh for the construction of a Government School, keeping in view the population of the area; and

b) if so, the time by which such a school is likely to be opened so that the children residing in these colonies can get benefit from the education policy of the Government?

To Issue Separate DDO Code for School

40 Sh. Mool Chand Sharma (Ballabgarh):

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the Government School of Tirkha Colony, Ballabgarh and the Government Primary School, Sector-2, Ballabgarh are presently functioning under the same DDO Code; and

b) if so, whether there is any proposal under consideration of the Government to issue a new and separate DDO Code for the Government Primary School, Sector-2, Ballabgarh; if so, the details thereof togetherwith the time by which the same is likely to be issued?
